

- (iii) Report on the working and activities of the New Bank of India for the year ended the 31st December, 1985 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-2817/86]
- (iv) Report on the working and activities of the Oriental Bank of Commerce for the year ended the 31st December, 1985 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-2818/86]
- (v) Report on the working and activities of the Punjab and Sind Bank for the year ended the 31st December, 1985 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-2819/86]
- (vi) Report on the working and activities of the Vijaya Bank for the year ended the 31st December, 1985 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-2820/86]
- (5) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of India and its seven subsidiary bank *viz.* State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Indore, State Bank of Mysore, State Bank of Patiala, State Bank of Saurashtra and State Bank of Travancore for the year ended the 31st December, 1985 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-2821/86]
- (6) A copy each of the following Reports (Hindi and English versions) :
- (i) Report of the Junagadh-Amreli Gramin Bank, Junagadh, for the year ended the 31st December, 1986 together with the Accounts and Auditor's Report thereon.
[Placed in Library. See No. LT-2822/86]
- (ii) Report of the Damoh-Panna-Sagar Kshetriya Gramin Bank, Damoh, for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-2823/86]
- (iii) Report of the Basti Gramin Bank, Basti, for the year ended the 31st December, 1984 together with the Accounts and Auditor's Report thereon.
[Placed in Library. See No. LT-2824/86]
- (iv) Report of the Hazaribag Kshetriya Gramin Bank, Hazaribag, for the year ended the 31st December, 1984 together with the Accounts and Auditor's Report thereon.
[Placed in Library. See No. LT-2825/86]
- (7) A copy of the Consolidated Report (Hindi and English versions) on the working of Regional Rural Banks for the year ended the 31st December, 1984.
[Placed in Library. See No. LT-2826/86]

12.08 hrs.

ESTIMATES COMMITTEE

Action Taken Statement

[English]

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): I beg to lay on the Table statements (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of :

- (i) Seventh Report of Estimates Committee (Eighth Lok Sabha)

[Shri Chintamani Panigrahi]

on Action Taken by Government on the recommendations contained in the Seventy-third Report of the Committee (Seventh Lok Sabha) on the Ministry of Information and Broadcasting—Broadcasting.

- (ii) Ninth Report of Estimates Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Fifty-sixth Report of the Committee (Seventh Lok Sabha) on the Ministry of Railways—Railway Safety.
- (iii) Twelfth Report of Estimates Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Seventy-eighth Report of the Committee (Seventh Lok Sabha) on the Ministry of Railways—Movement of Coal by Railways.
- (iv) Sixteenth Report of Estimates Committee (Eighth Lok Sabha) on Action Taken by Government on the recommendations contained in the Sixtieth Report of the Committee (Seventh Lok Sabha) on the Ministry of Health and Family Welfare—Drug Standards.

12.09 hrs.

PUBLIC ACCOUNTS COMMITTEE

Fifty-Second Report

[English]

SHRI E. AYYAPU REDDY (Kurnool): I beg to present the Fifty-second Report (Hindi and English versions) of the Public Accounts Committee on Purchase and repair of residential buildings for Indian Missions at San Francisco and Dublin by the Ministry of External Affairs.

12.10 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER

OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 28 July, 1986, will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the following Bills as passed by Rajya Sabha:
 - (a) The Indian Electricity (Amendment) Bill, 1986.
 - (b) The Merchant Shipping (Amendment) Bill, 1986.
 - (c) The Mines and Minerals (Regulation and Development) Amendment Bill, 1986.
 - (d) The Repealing and Amending Bill, 1986.
3. Discussion and voting on the Supplementary Demands for Grants (General) for 1986-87.
4. Discussion on the Punjab situation on 28th July, 1986 at 4.00 P.M.

SHRI NARAYAN CHOUBEY (Midnapore): I request you to please include the following items in the agenda of business for the next week.

1. Serious malpractices are continuing in several Central Schools of the country in the matter of fresh admission of students. In schools such as Kalaikunda in West Bengal, Hamirpur in H.P. etc. sons and daughters of the Central Government employees are refused admission, whereas sons and daughters of private merchants secure admission by pleasing the principal. All these need thorough enquiries which should be participated by the local representatives like the M.P.'s and M.L.As.

2. The recent railway accident at Gomoh on the Eastern Railway where a goods train ramped into a passenger train standing on the platform. The driver of the goods train had been compelled to work more than 10